

(ii) Dearness allowance should be given as per existing scheme of Bengal Chamber of Commerce and Industry;

(iii) 3½ per cent house rent allowance on wages as under West Bengal House Rent Allowance Act, 1974;

(iv) Leave allowance of Rs. 300.00 per annum should be paid to each non-optee employee when such employee will be 60 years.

(v) Superannuation age should be 60 years.

(c) Coal India Limited has been advised to discuss the points raised in the representation with the Union and settle the matter early.

Representation from Nangal-Bhakra Workers' Union regarding grant of Bonus

56. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government have received any representation from Nangal-Bhakra Workers' Union regarding grant of bonus to the workers of Irrigation wing; and

(b) if so, reaction of Government thereto?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY):

(a) Yes, Sir.

(b) The dispute is being referred by the Ministry of Labour to the Industrial Tribunal for adjudication.

Production of Steel

57. SHRI R. P. YADAV: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are in the know of the fact that the production of steel has gone down in the last few years;

(b) if so, the reasons thereof; and

(c) the steps contemplated to boost up the production?

THE MINISTER OF COMMERCE & CIVIL SUPPLIES AND STEEL & MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir. The production of steel from the integrated steel plants in 1977-78 and 1978-79 and in the current year has been lower than that in 1976-77.

(b) The production of steel during this period has been affected adversely on account of two major factors, viz., shortage and frequent restrictions/fluctuations in power supply and inadequate supplies of coking coal to the steel plants, both in terms of quantity and quality.

The production in 1978-79 was also affected on account of unprecedented rains and floods in West Bengal in September, 1978, resulting in flooding of coalfields as well as Durgapur Steel Plant and affecting rail movement and the after-effects thereof.

(c) Close and constant liaison is being maintained with the Ministry of Energy, DVC, State Electricity Boards, coal supplying agencies and the Railways so as to secure maximum supplies of power and good coking coal. Regular monitoring of the position regarding power and coal is being done at various levels through inter-ministrial/inter-departmental committees so as to ensure that necessary steps to improve the position are taken in the most effective and coordinated manner. Department of Coal and Coal India Limited are making efforts to improve the

production of coking coal for supply to the steel plants through several measures such as rationalisation of coal mines, improved mining techniques, mechanisation of mines and improved handling and washing facilities; power shortage has been a constraint in the supply of coking coal also. Against orders placed for the import of 1 million tonnes of low-ash coking coal, supplies are being received from January, 1979. These have helped to improve the precariously low stocks of coal at Bhilai and Rourkela. In order to meet the power situation, schemes have been sanctioned and are being implemented expeditiously for augmentation of captive power generation capacity at Durgapur and Bokaro Steel Plants to the extent of 300 MW.

मध्य प्रदेश की ऊर्जा और सिंचाई योजनाओं का नाम

58. श्री एन० के० शेजवालकर : क्या ऊर्जा, और सिंचाई और कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश की उन ऊर्जा और सिंचाई योजनाओं के नाम क्या हैं जो इस समय विचार-धीन हैं; और

(ख) उनमें से वे योजनाएं कौन-कौन सी हैं जिन्हें मार्च 1980 तक स्वीकृति दे दी जाएगी ?

ऊर्जा और सिंचाई तथा कोयला मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) और (ख) . स्वीकृति हेतु मध्य प्रदेश द्वारा प्रस्तुत की गई विद्युत उत्पादन और सिंचाई स्कीमों के नाम और उनकी वर्तमान स्थिति विवरण में दी गई है जो सभा पटल पर रखा गया है। [देखिये संख्या एल० टी०-130/80]

नीचे लिखी सिंचाई स्कीमों का अनुमोदन तकनीकी सलाहकार समिति ने कर दिया है और इनके लिए योजना आयोग की स्वीकृति की प्रतीक्षा है :

बृहत

1. हसदेव बोगो परियोजना
2. हलाही परियोजना
3. राजघाट बांध परियोजना

मध्यम

1. बनको टैंक परियोजना
2. गोमुख टैंक परियोजना
3. चंडोरा टैंक परियोजना
4. बुन्डीवाली टैंक परियोजना

कोयले की कमी के कारण मलों तथा कारखानों का बन्द होना

* 59. श्री एन० के० शेजवालकर : क्या ऊर्जा और सिंचाई और कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) कोयले की कमी के कारण कितने मिल तथा कारखानों को बन्द कर देना पड़ा था और इसके फलस्वरूप कितने जनदिवसों की हानि हुई ;

(ख) उपरोक्त मिलों को समय पर उचित मात्रा में कोयले की सप्लाई न किये जाने के क्या कारण हैं ; और

(ग) भविष्य में ऐसी स्थिति से बचने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

ऊर्जा और सिंचाई तथा कोयला मंत्री (श्री ए० बी० ए० गनी खान चौधरी) : (क) और (ख) . कुछ औद्योगिक इकाइयों से कोयले के स्टॉक में गंभीर कमी होने की रिपोर्टें तो मिली हैं किन्तु सरकार के पास ऐसी कोई रिपोर्ट नहीं आई है जिसमें यह कहा गया हो कि केवल कोयले के अभाव के कारण ही कोई इकाई पूरी तरह बन्द हो गई ।

(ग) खान मुहानों पर कोयले का पर्याप्त स्टॉक उपलब्ध है और वहां से उपभोक्ताओं को अधिक से अधिक कोयला भेजने की दृष्टि से रेलवे के साथ लगातार सम्पर्क रखा जा रहा है । यदि बहुत आवश्यक होता है तो सड़क से ले जाने के लिए भी कोयला दे दिया जाता है ।

Silent Valley Hydro-electric Project in Kerala

60. SHRI G. M. BANATWALLA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether the Central Government propose to have a fresh look at Kerala's Silent Valley Hydro-electric Project involving forest destruction specially in view of the recent vacation of the High Court stay; and

(b) if so, details thereof?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) and (b). In view of reservations expressed by environmen-